

NOTIFICATION

In view of the directions issued by the Hon'ble Supreme Court of India in the Judgment dated 01.05.2018 in Writ Petition (C) No.76/2018 (Alakh Alok Srivastava Vs. Union of India & Ors.), the Hon'ble Chief Justice is pleased to assign the subject-matter "**to regulate and monitor the progress of the trials under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act)**", to the "**PRIORITY CASES MONITORING COMMITTEE**" comprising of :-

- 1) Hon'ble Shri Justice H.G.Ramesh
- 2) Hon'ble Smt. Justice B.V.Nagarathna
- 3) Hon'ble Shri Justice John Michael Cunha

By Order of Hon'ble the Chief Justice,


(ASHOK G. NIJAGANNAVAR)
REGISTRAR GENERAL.

Copy submitted to Hon'ble the Chief Justice and Hon'ble Judges – for kind information.

Copy to:-

- 1) The Registrar (Vigilance)
- 2) The Registrar (Judicial)
- 3) The Registrar (Infrastructure & Maintenance)
- 4) The Registrar (Review & Statistics)
- 5) The Registrar (Computers)
- 6) The Registrar (Recruitment)
- 7) The Registrar (Administration)
- 8) The Central Project Co-ordinator (Computers)
- 9) The Addl. Registrar Generals, High Court of Karnataka, Dharwad and Kalaburagi Benches.

Copy forwarded for information and necessary action to:-

1. The Prl. City Civil and Sessions Judge, Bengaluru City and all the Prl. District and Sessions Judges in the State.
2. The Chief Judge, Court of Small Causes, Bengaluru City.
3. The Prl. Secretary to Government, Law Department, Vidhana Soudha, Bengaluru.
4. The Member Secretary, Karnataka State Legal Services Authority, Bengaluru.
5. The Chief Metropolitan Magistrate, Bengaluru City.
6. The Director, Bengaluru Mediation Centre, Bengaluru.
7. The Director, Karnataka Judicial Academy, Bengaluru.
8. The Director, Arbitration Law Centre, Bengaluru.
9. The Joint Registrars, High Court of Karnataka.
10. The Chief Librarian, High Court Library.
11. The Deputy Registrars of GOB-I/GOB-II & HCLC
12. The AR-cum-PS to Hon'ble the Chief Justice.
13. The Assistant Registrars of GOB-I/ GOB-II/ LCA-I/ R&SB/ LCBS/ HVC/ HCLC & HCL.
14. The Section Officers of GOB-I/ GOB-II/ LCA-I/ R&SB/ LCBS/ HVC/ HCLC & HCL.


REGISTRAR GENERAL.